

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016
APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015
AND
APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015**

Dated: 30th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

**M/s National Aluminium Company Ltd. ...Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Gupta, Sr. Adv.
Mr. Abhishek Gupta
Mr. Mukul Gupta

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. Parinay Deep Shah
Ms. Aradhna Tandon for R-3
(in A.No. 260 of 2015)

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **08.08.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**